## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.825 TO BE ANSWERED ON 03.12.2015

#### **POWER PLANTS IN KANPUR**

#### †825. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of POWER be pleased to state:

- (a) whether the power plants sanctioned for Ghatampur and Bhognipur in Kanpur were expected to be made operational by 2014;
- (b) if so, the present status of these power plants and the amount of funds spent so far on these plants; and
- (c) the time by which these two power plants are likely to be made operational?

#### ANSWER

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (c): As per Section 7 of Electricity Act 2003, any generating company may establish, operate and maintain a generating station without obtaining a licence/permission under this Act, if it complies with the technical standards relating to connectivity with the grid. Accordingly, sanction of the Government is not required for setting up of Thermal Power Projects. The following power projects are under implementation at Ghatampur and Bognipur in Kanpur:

S.No	Project Name				
(i)	Ghatampur Thermal Power Project (3x660 MW) in Kanpur				
(ii)	Himavat Power Project (2x660 MW) at Bhognipur in Kanpur				
(iii)	Lanco Anpara Thermal Power Project Ph-II (2x660 MW) a	at			
	Bhognipur in Kanpur				

The present status of these projects is given at Annex.

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## ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.825 TO BE ANSWERED IN THE LOK SABHA ON 03.12.2015.

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### POWER PLANTS SANCTIONED FOR GHATAMPUR AND BOGNIPUR IN KANPUR

S.No	Project Name	Implementing Agency	Estimated Cost of the Project (Rs Crore)	Expenditure incurred (Rs Crore)	Status
(i)	Ghatampur Thermal Power Project (3x660 MW) in Kanpur	Joint Venture Power Project between NLC and UPRVUNL	14375.4 (Base Date July 2012).	182.25 (Upto April 2015)	Ministry of Environment and Forest (MoEF) clearance has not yet been granted. Financial Tie-up has also not been completed. Award of contract for Main Plant Equipment (BTG- Boiler, Turbine & Generator) yet to be finalized.
2	BOGNIPUR				
(i)	Himavat Power Project., (2x660 MW) at Bhognipur in Kanpur	Himavat Power Limited which is subsidiary of M/s. Lanco.	8873	566.66 (till 31.10.2015)	MoEF clearance has been obtained on 03 <sup>rd</sup> August, 2012. Turnkey Engineering, Procurement, Construction (EPC) contract awarded on 26.08.2010.  Commercial Operation Date (COD) date to be firmed up after grant of coal linkage and financial closure of the project.
(ii)	Lanco Anpara Thermal Power Project Ph-II (2x660 MW) at Bhognipur in Kanpur	M/s. Lanco Anpara Power Ltd (subsidiary of M/s. Lanco)	8796	355.76 (till 31.10.2015)	MoEF clearance obtained on 24.08.2012. Turnkey EPC contract awarded on 26.08.2010. The financial closure has not yet been achieved for want of coal linkage.  COD to be firmed up after grant of coal linkage and financial closure of the project.

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